In the Court of Executive Magistrate Ghumarwin District Bilaspur (H.P.)

No. 1284507 Rank Ex-Gnr Name Ram Singh s/o Late Sh. Jiwan Singh, r/o Village Jahari, P.O. Naswal, Tehsil Ghumarwin, District Bilaspur, Himachal Pradesh. . . . Applicant.

Versus

General Public

Sh. Ram Singh s/o Late Sh. Jiwan Singh, r/o Village Jahari, P.O. Naswal, Tehsil Ghumarwin, District Bilaspur, Himachal Pradesh has submitted an application to undersigned for the correction of name and date of birth of his son in his Army Record. He further submitted that correct name of his son and wife are Rattan Singh & Kaushalya Devi and date of births are 27-04-1973 & 15-12-1951. But by mistake name of his son entered as Anil Kapoor & name of his wife entered as Koshalia Devi and also by mistake the date of birth of his son entered as 25-05-1973 & date of birth of his wife entered as 01-07-1951 in Army Record. He supported above facts by producing school leaving certificate having dated 25-03-2025 issued by C.H.T, G.P.S. School Kalari, Education Block Ghumarwin-1, Distt. Bilaspur, H.P. of his son and school leaving certificate having file No. 35 dated 12-03-2025 issued by G.S.S.S. Kuthera, Tehsil Ghumarwin, Distt. Bilaspur, H.P. of his wife, therefore through this proclamation the general public is hereby informed that any person having any objection for correction of name and date of birth mentioned above may submit his objection in writing within (30) thirty days from the date of publication of this notice in official gazette. No objection will be entertained after prescribed period and application will be decided accordingly.

Given under my hand and seal of this court on this 24th July, 2025.

Seal.

Sd/
Executive Magistrate,

Ghumarwin, District Bilaspur (H.P.).